

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION No. 2866
TO BE ANSWERED ON 18th MARCH, 2025**

Cooperative Societies and Cooperative Banks

2866. Shri Rajeev Rai:

Will the Minister of Cooperation (**सहकारिता मंत्री**) be pleased to state:

- (a) the details of the number of cooperative societies and cooperative banks in the country, State-wise;
- (b) the details of the amount allocated by the newly created Ministry for the development of cooperative societies and cooperative banks in the country, year-wise and state-wise;
- (c) the state-wise details of the cooperative societies and banks which do not maintain computerized accounts yet,
- (d) whether there are such cooperative banks in the country which are run directly by cooperative societies without the protection of any nationalized bank; and
- (e) if so, the details thereof, state-wise?

ANSWER

**THE MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)**

- (a) As per National Cooperative Database (NCD), the total number of cooperative societies, state-wise, as of 01-03-2025, is attached as **Annexure-1**. The state-wise number of State cooperative Banks, District Central Cooperative Banks (DCCB) and Urban Cooperative Banks (UCB) is attached as **Annexure-2**.
- (b) The details of funds allocated by the Government for Computerization of Primary Agricultural Cooperative Credit Societies during last three years are at **Annexure 3** and details of financial assistance disbursed by National Cooperative Development Corporation (NCDC) for the development of cooperatives societies including cooperative banks during the last three years are given at **Annexure 4**.
- (c) All the cooperative banks under the supervision of NABARD have been digitized and are functional on Core Banking Solution (CBS) platform.
- (d) & (e) Cooperative banks are inherently cooperative societies which are registered under the Cooperative Societies Act of the State concerned or under the Multi-State Cooperative Societies Act, 2002 (amended in 2023). When cooperative societies carry on the business of banking, they come under the regulatory purview of RBI and they are licensed under the provisions of the Banking Regulation Act, 1949 (as applicable to cooperative societies).

State wise number of cooperative societies

S.No	State	Number of Societies
1	ANDAMAN AND NICOBAR ISLANDS	2231
2	ANDHRA PRADESH	17884
3	ARUNACHAL PRADESH	1302
4	ASSAM	11325
5	BIHAR	26324
6	CHANDIGARH	476
7	CHHATTISGARH	10980
8	DELHI	5944
9	GOA	5499
10	GUJARAT	83748
11	HARYANA	33300
12	HIMACHAL PRADESH	5439
13	JAMMU AND KASHMIR	10124
14	JHARKHAND	11683
15	KARNATAKA	45292
16	KERALA	18209
17	LADAKH	273
18	LAKSHADWEEP	43
19	MADHYA PRADESH	53740
20	MAHARASHTRA	222864
21	MANIPUR	11458
22	MEGHALAYA	3152
23	MIZORAM	1320
24	NAGALAND	8017
25	ODISHA	7598
26	PUDUCHERRY	461
27	PUNJAB	19237
28	RAJASTHAN	41095
29	SIKKIM	3797
30	TAMIL NADU	22793
31	TELANGANA	60517
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	566
33	TRIPURA	3213
34	UTTAR PRADESH	44933
35	UTTARAKHAND	5572
36	WEST BENGAL	31779
	Total	832188

Source: NCD portal as of 01-03-2025

State wise number of State cooperative Banks, District Central Cooperative Banks (DCCB) and Urban Cooperative Banks (UCB)

S.No	State	State Cooperative Banks	District Central Cooperative Banks (DCCB)	Urban Cooperative Banks (UCB)
1	ANDAMAN AND NICOBAR ISLANDS	1	0	
2	ANDHRA PRADESH	1	13	39
3	ARUNACHAL PRADESH	1	0	
4	ASSAM	1	0	7
5	BIHAR	1	23	2
6	CHANDIGARH	1	0	2
7	CHHATTISGARH	1	6	12
8	DELHI	1	0	17
9	GOA	1	0	5
10	GUJARAT	1	18	212
11	HARYANA	1	19	7
12	HIMACHAL PRADESH	1	2	5
13	JAMMU AND KASHMIR	1	3	4
14	JHARKHAND	1	1	2
15	KARNATAKA	1	20	279
16	KERALA	1	0	39
17	LADAKH	0	0	
18	LAKSHADWEEP	0	0	
19	MADHYA PRADESH	1	38	38
20	MAHARASHTRA	1	31	448
21	MANIPUR	1	0	
22	MEGHALAYA	1	0	3
23	MIZORAM	1	0	
24	NAGALAND	1	0	
25	ODISHA	1	17	10
26	PUDUCHERRY	1	0	1
27	PUNJAB	1	20	9
28	RAJASTHAN	1	29	38
29	SIKKIM	1	0	1
30	TAMIL NADU	1	24	101
31	TELANGANA	1	9	70
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	1	0	
33	TRIPURA	1	0	
34	UTTAR PRADESH	1	50	55
35	UTTARAKHAND	1	10	6
36	WEST BENGAL	1	5	42
Total		32	338	1454

Source: NCD portal as of 01-03-2025

Funds allocated for PACS Computerisation

(Amount in Rs. Crore)

States/UTs	BE allocated for FY 2022-23	BE allocated for FY 2023-24	BE allocated for FY 2024-25
Maharashtra	87.95	134.58	27.81
Rajasthan	23.78	78.06	52.42
Gujarat	0	106.7	44.37
Uttar Pradesh	11.28	43.87	50.88
Karnataka	40.25	61.58	21.17
Madhya Pradesh	33.23	50.85	0
Tamil Nadu	33.2	49.84	24.95
Bihar	32.95	50.41	29.32
West Bengal	30.54	46.73	40.49
Punjab	25.52	39.05	13.32
Andhra Pradesh	14.93	22.84	18.12
Chhattisgarh	14.86	22.75	20.41
Himachal Pradesh	9.56	14.64	6.18
Jharkhand	10.99	16.83	15.1
Haryana	4.85	8.33	3
Uttarakhand	0	0	7.03
Assam	6.41	9.81	6.6
J&K	5.25	8.03	3.71
Tripura	2.95	4.5	3.03
Manipur	2.55	3.9	3.86
Nagaland	0.36	0.56	3.2
Meghalaya	1.23	1.13	1.97
Sikkim	1.18	1.8	0.79
Goa	0.32	0.5	0.44
ANI	0	1.33	0.84
Puducherry	0.44	0.67	0.29
Mizoram	0.27	0.43	0.44
Arunachal Pradesh	0.15	0.24	0.09
Ladakh	0	0.31	0.04
DNH&DD	0	0	0.12

Funds disbursed by NCDC for cooperative societies and banks

(Amount in Rs. Crore)

S.No.	Name of the State	FY 2022-23	FY 2023-24	FY 2024-25*
1	A & N	0	1.69	0.56
2	Andhra Pradesh	9734.7	13,280.13	14732.69
3	Arunachal Pradesh	0.38	-	0.16
4	Assam	17.48	0.89	1.86
5	Bihar	4053.75	815.83	6.31
6	Chandigarh	0.03	-	0.00
7	Chhattisgarh	8502.24	18,991.35	28081.03
8	Daman & Diu	0	0.11	0.03
9	Goa	0	-	0.03
10	Gujarat	370.8	586.99	297.89
11	Haryana	6655.24	9,887.36	12380.50
12	Himachal Pradesh	12.91	1.85	4.12
13	J&K	0.58	0.71	0.80
14	Jharkhand	4.63	2.54	28.34
15	Karnataka	112.54	261.35	432.13
16	Kerala	704.74	275.89	736.78
17	Lakshadweep			0.06
18	Madhya Pradesh	284.4	322.86	290.07
19	Maharashtra	751.16	2,101.42	3278.36
20	Manipur	30.38	6.60	0.39
21	Meghalaya	0.14	0.22	0.12
22	Mizoram	4.23	3.24	1.16
23	Nagaland	1.2	0.67	0.52
24	Odisha	1.61	3.24	3.47
25	Punjab	0.42	1,650.44	2000.22
26	Puducherry	0.06	-	0.11
27	Rajasthan	4.91	66.09	67.33
28	Sikkim	0.14	0.22	0.05
29	Tamil Nadu	30.49	4.28	19.29
30	Telangana	9304.97	12,174.11	20982.36
31	Tripura	12.35	1.55	1.27
32	Uttar Pradesh	350.24	13.04	207.58
33	Uttarakhand	10.5	149.13	4.56
34	West Bengal	63.36	4.96	2.94
35	Delhi + Others**	10.82	9.71	1016.55
	Total	41,031.40	60,618.47	84579.64

*Data for FY 2024-25 is as on 28.01.2025 **Others includes cooperative federations registered under the Multi State Cooperative Societies Act 2002
